

## High Court of Judicature at Allahabad

No. 281 /VIII-C-168/Admin (D) Dated : Allahabad 01.6.2015

### NOTIFICATION

In exercise of powers conferred by Section 16 (2) of the Advocates Act, 1961 this Hon'ble Court has been pleased to designate the following Advocates as 'Senior Advocates' with effect from 23.05.2015 :-

1. Sri Ajay Bhanot
2. Sri Anil Bhushan
3. Sri Anurag Khanna
4. Sri Asit Kumar Chaturvedi
5. Ms Bulbul Godiyal
6. Sri Dhruva Narayan
7. Sri I.P. Singh
8. Sri M.C. Chaturvedi
9. Sri Rajul Bhargava
10. Sri Sashi Prakash Singh

By order of the Court

(Sheo Kumar Singh-I)  
Registrar General